

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:6992  
ANSWERED ON:18.05.2012  
ACQUISITION OF COAL MINES  
Badal Harsimrat Kaur

**Will the Minister of POWER be pleased to state:**

- (a) whether the Government propose to acquire coal mines/assets overseas for its use in thermal power projects;
- (b) if so, the details thereof; and
- (c) the investment envisaged by the Government for securing coal mines/asset overseas?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a) & (b): Ministry of Coal has informed that a set of guidelines has been issued to be followed by Central Public Sector Enterprises (CPSEs) for acquiring raw material abroad. The guidelines envisage enhancing flexibilities of the CPSEs in process related and other issues for acquisition of mineral resources abroad. In pursuance of this policy, Coal India Limited (CIL) is designing new strategies for acquisition of coal asset abroad. So far, CIL has acquired exploration of licence for 2 (two) numbers of coal blocks in Mozambique.

(c): As per the XII Plan (2012-17) document of Ministry of Coal, an ad-hoc provision of Rs.35000 crore have been kept by CIL for acquisition of assets abroad and development of acquired coal blocks in Mozambique.